

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(20)C.P.(I.B.)-2046/9/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2018

NAME OF THE PARTIES: Valecha Engineering Limited

V/s

Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. The Learned Representative expressed that there is possibility of settlement. Time is granted to revert back about the progress the matter is adjourned to **10.12.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

23.10.2018

HHS